Under the PSC regime, the annual crude oil and gas production targets approvided by the Contractors, as part of the Annual Work Programmes and Budgets of the respective blocks/fields and hence targets are not worked out company-wise.

- (d) The reasons for not achieving the target by ONGC are as under:-
- Consequential effect on crude oil production due to loss of BHN platform in Mumbai High in 2005.
- Less than envisaged gain from new side-tracked wells from Mumbai High and Vasai East fields.
- Increase in water cut in major matured fields of Ankleshwar Asset.
- Less than envisaged oil gain from Enhanced Oil Recovery (EOR) schemes.

The reasons for not achieving the target by OIL during Financial year 2010-11 are as under:-

Crude oil production suffered during 2010-2011 mainly due to prolonged shutdown of Numaligarh Refinery Limited (NRL) in Assam. As against the planned shutdown of 60 days, NRL took 102 days shutdown to recommission the Refinery for which OIL had to curtail its daily production for 42 days and resulted in direct loss of 0.127 MMT for the unplanned extended shutdown days.

The reasons for not achieving the target by Joint Venture Company during Financial year 2011-12 under PSC regime are as under:-

- Unplanned shut down, delay in well intervention jobs, under performance of wells etc. in Panna-Mukta fields operated by BGEPIL-RIL-ONGC.
- Less than estimated oil production from Ravva Fields, operated by CEIL, due to underperformance of new wells.
- Less crude oil production from MA field in KG-DWN-98/3 block, operated by RIL due to water ingress issues in wellbores.

## **Supply of LPG Through Pipeline**

2136. SHRI P. BHATTACHARYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is planning to supply LPG to domestic households through pipeline across the country;
  - (b) if so, the details thereof; and
  - (c) by when major urban, semi-urban and rural areas would be covered?

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THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM ANIMATURAL GAS (SHRI R. P. N. SINGH): (a) No, Sir. There is no proposal for supplying LPG through pipeline across the country.

(b) and (c) IDo not arise in view of (a) above.

## Pilferage of Oil From Pipeline

†2137. SHRI RAM VILAS PASWAN: Will the Minister of PETROLEUMNATURAL GAS be pleased to state:

- (a) whether criminals and mafia are siphoning off crude oil in a well-planned manner from Kanpur-Haldia-Barauni pipeline which passes through Jamui district in Bihar;
- (b) whether siphoning off of oil was also committed by breaking the pipeline in Simurtala, Jhajha in the district of Jamui in first week of March, 2012 where oil worth millions of rupees was siphoned off and oil worth millions of rupees was drained away like water; and
  - (c) whether Government would conduct a CBI inquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Indian Oil Corporation Ltd. (lOCL) has reported that there were two pilferage attempts from Paradip-Haldia-Barauni Crude Oil Pipeline in 2009-10 in Jamui district of Bihar. No loss of crude oil was reported in these pilferage attempts.

- (b) There was leakage of crude oil from the above pipeline on 4.3.2012 due to failure of pilferage attempt by unknown miscreants. The incident was reported by local police of Simurtala to IOCL control room at Barauni on 4.3.2012 at 0830 hours. Immediately, all the resources were mobilized by IOCL. Restoration was carried out under protection of the Police and Special Task Force. The pipeline operation was restored on 6.3.2012. Approximately, 5 kilo litres of crude oil had leaked out due to this failed pilferage attempt.
  - (c) At present, there is no proposal to refer the above cases to CBI.

## **Market Contracts Given by HPCL**

2138. SHRI K.N. BALAGOPAL: Will the Minister of PETROLEUMAND NATURAL GAS be pleased to state:

- (a) the details of the marker contracts given by HPCL for the last six years;
- (b) whether Government is aware that a₹ 200 crore marker contract was given to a UK- based private company, Authentix/SGS Ltd., without inviting global tenders, during this period.
  - (c) if so, the action taken in this regard; and

<sup>†</sup> Original notice of the question was received in Hindi.